

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 22.03.2017. 01-03-2017

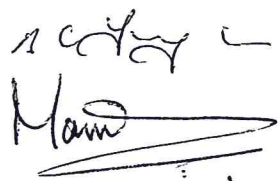
PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP25/14	57/16	Hearing	397/398	M.K.Ramachandra & 3 Others Vs Krishna Floor Mills Pvt Ltd and 10 others

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM (Petitioner _____ Respondent)	SIGNATURE
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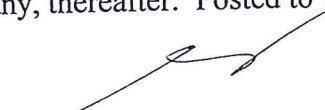
1.	Nishita Paul - 9900567065	Counsel for Petitioner	
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2.	ADITYA NARAYAN 9945438738	Counsel for Respondents 1 to 5	
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3	B.C. Thiruvengadam Manik B.T.	Sr Counsel Respondents 6-11. "	
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ORDER

Counsel for petitioner is present. Counsel for Respondents 1 to 5 is present. Shri B.C Thiruvengadam, Sr. Counsel filed vakalat for Respondents 6 to 11. It is reported that pleadings are completed in this case. Counsel for Respondents 1 to 5 reported that counter to the main petition is not filed on behalf of Respondents 1 to 5. He has been granted 4 week time to file counter and directed to serve to the Petitioner Counsel within 1 week. He has to file rejoinder if any, thereafter. Posted to 18/04/2017.


Member (J)


Member (T)